

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 3943
TO BE ANSWERED ON 06.04.2022

HOUSING FOR ALL

3943 SHRI JOHN BRITTAS:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Government had set a target of providing housing for all by 2022;
- (b) if so, whether Government has attained the target;
- (c) if not, the reasons therefor and status thereon; and
- (d) the number and details of families in the country who are still deprived of proper housing, State-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) to (c):

(i) In order to achieve the target of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April 2016 to provide assistance to construct 2.95 crore pucca houses with basic amenities. The initial timeline for PMAY-G was 2022, which has now been extended to March, 2024. Out of the overall target of 2.95 crore houses, a target of 2.70 crore houses had been allocated to States/Union Territories (UTs), out of which, 2.29 crore houses have been sanctioned to beneficiaries by various States/UTs and 1.77 crore houses have been completed as on 31.3.2022.

The construction of houses has got delayed due to COVID-19 induced restrictions, delay in release of Central & State Share from State Treasury to State Nodal Account of PMAY-G, delay in allotment of land to landless beneficiaries by the States/UTs and at times General/ Assembly/ Panchayat elections and unavailability of building materials.

(ii) ‘Land’ and ‘Colonization’ are State subjects. However, in pursuance of the Government’s vision of “Housing for All”, Ministry of Housing and Urban Affairs (MoHUA) is implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) since 25.06.2015 for giving Central assistance to States/ Union Territories (UTs) for providing all-weather pucca houses to all eligible urban households .

Government of India has not fixed any target for construction of houses in a State/ UT under PMAY-U. States/ UTs, have undertaken demand survey under the scheme for assessing actual demand of housing for eligible beneficiaries. The houses under the scheme are sanctioned

based on the project proposals received from State Government as per their assessed and validated demand.

(d) Under PMAY-G, out of 4.04 crore households, which were derived from the Socio Economic Caste Census (SECC) 2011, only 2.15 crore houses were found eligible as on date after filtration based on 13 points exclusion, verification by Gram Sabha and appellate process. The overall target under PMAY-G is of construction of 2.95 crore houses. There was a gap of 80 lakh between overall target and eligible beneficiaries available from SECC 2011. The Awaas+ survey was conducted to identify the left out eligible beneficiaries and to fill the gap of 80 lakh HHs. .

Under PMAY-U, identification and selection of beneficiaries comes under the purview of concerned State/ UT Government. Based on the project proposals submitted by State / UT Governments, as on 21.03.2022 more than 115 lakh houses have been sanctioned in the country. Out of total sanctioned houses, 95.13 lakh have been grounded for construction; of which 56.33 lakh have been completed.
